

(23)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No.1020/96

Date of Order: 3.10.96

BETWEEN :

C.Suresh

.. Applicant.

AND

1. The General Manager,  
S.C.Rly., Rail Nilayam,  
Secunderabad.

2. The Dy.~~Chief~~ Mechanical Engineer,  
Carriage Repair Shop,  
Settipalli Post, Tirupathi. .. Respondents.

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Counsel for the Applicant

.. Mr.K.Sudhakar Reddy

Counsel for the Respondents

.. Mr.C.V.Malla Reddy

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CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

J U D G E M E N T

X Order as per Hon'ble Shri R.Rangarajan, Member (Admn.) X

1. Heard Mr.K.Sudhakar Reddy, learned counsel for the applicant and Mr.C.V.Malla Reddy, learned standing counsel for the respondents.

2. The applicant in this OA is the grand-son of one Smt. V.Padmavathamma whose land ~~to~~ the extent of .97 cents was acquired ~~in~~ award Nos. 4/83 and 5/83 dated 9.9.83 and 13.10.83 for establishment of Carriage Repair Shop at Tirupathi. The details are enclosed as A-2 to the OA.

3. This OA is filed praying for a direction to the respondents to appoint him being the family member of

Smt. Padmavathamma against the land losers quota.

4. The applicant has not submitted any representation. He should submit a representation in this connection to R-2., who should dispose of the representation in accordance with the rules expeditiously.

5. The OA is ordered accordingly ~~at the~~ admission stage itself. No costs.

( R.RANGARAJAN )  
Member (Admn.)

Dated : 3rd October, 1996

(Dictated in Open Court)

Prashant  
Dy. Registrar (3)

sd

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: 3 :

Copy to:-

1. The General Manager, S.C.Railway, RailNilayam,  
Secunderabad.
2. The Dy. Chief Mechanical Engineer, Carriage Repair Shop,  
Settipalli Post, Tirupathi.
3. One copy to Sri. K.Sudhakar Reddy, advocate, CAT, Hyd.
4. One copy to Sri. C.V.Malla Reddy, SC for Rlys, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

Rsm/-

02/10/96

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Typed By  
Compared by

Checked By  
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

DATED: 3/10/96

ORDER/JUDGEMENT  
R.A/C.P./M.A.NO.

O.A. NO. 1020796

ADMITTED AND INTERIM DIRECTIONS ISSUED  
ALLOWED

DISPOSED OF WITH DIRECTIONS  
DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

YLR

II COURT

No Spare Copy

